

Dated: 20.10.2008.

HON'BLE MR M. KANTHAIAH, MEMBER (J)
HON'BLE DR A.K. MISHRA, MEMBER (J)

App: None.

Resp: Shri G.K. Singh for Shri Ajmal Khan.

None for applicant inspite of conditional order, which shows that he is not interested in prosecuting the case hence, OA is dismissed for non-prosecution.


MEMBER (A)


MEMBER (J)

Ak/.

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